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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

O.A.No.563 of 1996

Dated New Delhi, this 18th day of March, 1996.

HON'BLE MR JUSTICE P. K. SHYAMSUNDAR, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Smt. Renuka Kumari
2/328, Subhash Nagar
NEW DELHI-110027. ... Applicant
By Advocate: Shri Avik Datta
versus

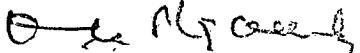
Director General
Sports Authority of India ... Respondent.

O R D E R (Oral)

Mr Justice P. K. Shyamsundar

After arguing the matter for sometime, the learned counsel for the applicant says that he wants to withdraw the application so that he can make another application with proper averments. The application is, therefore, dismissed as withdrawn giving liberty to the applicant to file a fresh application ^{only} making proper averments.


(K. Muthukumar)
Member(A)


(P. K. Shyamsundar)
Acting Chairman

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